Central Administrative Tribunal Principal Bench

CP No.586/2017 OA No.1145/2015

New Delhi, this the 22nd day of May, 2018

Hon'ble Mr. Justice Dinesh Gupta, Chairman Hon'ble Mr. K. N. Shrivastava, Member (A)

Sh. Om Prakash Sagar Retd. ACP S/o Sh. B. R. Sagar, Aged about 63 years, R/o Bhogal Road, Jangpura, New Delhi 110 014.

... Applicant.

(By Advocate, Shri Nilansh Gaur)

Vs.

Dr. M. M. Kutty Chief Secretary Govt. of NCT of Delhi Delhi Sachivalaya, 4th Level, "C" Wing, New Delhi 110 002.

... Respondent

(By Advocate, Shri Amit Anand)

: O R D E R (ORAL) :

Justice Dinesh Gupta, Chairman:

Vide order dated 04.10.2016 in OA No.1145/2015, the respondents were directed to complete the enquiry within a period of three months, and further directed the disciplinary authority to pass consequential orders within two months thereafter.

2. This contempt petition has been filed for alleged non

compliance of the order ibid. It is stated that five months period

prescribed in the aforesaid order ended on 04.03.2017 and still the

respondents are continuing with the enquiry even after that date and

thus it is in violation of the directions of the Tribunal.

3. When this CP was taken up for consideration on 05.09.2017,

learned counsel for the applicant had mentioned that the enquiry has

not been completed within the prescribed period and it is in violation

of the Tribunal's directions that the respondents are still continuing

with the enquiry. Accordingly, notice was issued to the respondents.

4. Shri Amit Anand, learned counsel for the respondents submits

that the respondents are not proceeding with the enquiry any more.

He further submitted that the order of the Tribunal has been

challenged by the respondents in W.P. (C) No.1185/2018 which is

listed for consideration on 10.07.2018.

5. In this view of the matter, we feel it appropriate to close the

contempt petition at this stage with liberty to the petitioner to revive

it if our order survives in the Hon'ble High Court. The CP is

accordingly closed.

(K. N. Shrivastava) Member (A) (Justice Dinesh Gupta) Chairman

/pj/